

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-08/2017/4154/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
Principal Judge, Family Court,  
Barpeta.

Dated Guwahati, the 12<sup>th</sup> May, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No. FCB/15/Admin/2023/ Dated 12.05.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 13.05.2023 till the morning of 15.05.2023**, has been granted. The Counsellor, Family Court, Barpeta and in his absence the Chief Judicial Magistrate, Barpeta and in his absence the in-charge C.J.M, Barpeta will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-08/2017/4155/A dated , 12-05-2023**

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
SR